

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3721
TO BE ANSWERED ON 08.12.2016**

DISTRIBUTION OF SURPLUS POWER

3721. SHRIMATI KOTHAPALLI GEETHA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government of Telangana has submitted a proposal to avail the power produced at Dadri and Jhajjar power plants as the Delhi Government proposes to surrender the surplus power of 2,255 MW of electricity provided by 11 Central Government power plants;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c): Government of National Capital Territory of Delhi, in their letter dated 6th July, 2015, requested for surrender of 2,255 MW power from 11 different power stations.

As requested by Government of Telangana and depending on the availability of Inter regional transmission corridor towards Southern Region, 374 MW from Aravali Power Company Private Limited (APCPL), Jhajjar was allocated till 31.03.2016. Further 100 MW from APCPL, Jhajjar was allocated during 01.04.2016 to 31.05.2016.

At present, there is no request from Government of Telangana to avail power from Dadri and APCPL Jhajjar.
